

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 109  
CP(IB) 855 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

TycoFire & Security India Pvt Ltd  
V/s  
JBF Petrochemicals Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..27/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Operational Creditor : Learned Counsel, Mr. S. S. Shevade, Learned  
Counsel, Ms. Simran Tandon  
For the Corporate Debtor : Learned Senior Counsel, Mr. Saurabh Soparkar,  
Learned Counsel, Ms. Manvi Damle

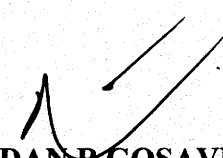
**ORDER**

Learned Counsel for the Operational Creditor seeks some time to make submissions.

We direct parties to upload pleadings and submissions on **E-portal** within **seven (7)** days, if already not uploaded.

Matter stands adjourned to 17.08.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Sweta